

CENTRAL ELECTRICITY REGULATORY COMMISSION

(Legal Division)

Weekly Hearing Schedule for the month of November, 2014 (24.11.2014 to 28.11.2014)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
24.11.2014 Monday At 10.30 A.M. (Transmission Tariff)	1.	135/MP/2014	NTPC	Grant of Long Term Open Access for Faridabad Solar PV 5 MW
	2.	312/TT/2014	PKTC	Petition for determination of transmission Tariff for 400kV D/C Koldam-Ludhiana Transmission Line and inclusion under POC mechanism.
	3.	384/TT/2014	PKTC	Approval under regulation-86 of CERC (Conduct of Business) for determination of transmission tariff for section of 400 KV (Quad) 2XS/C Parbati-Koldam Transmission Line, starting from LILO point of parbati (Banala) Pooling Station to koldam HEP for control period of 2014-2019 under Central Electricity Regulatory Commission (Terms & Conditions of tariff) Regulations, 2014.
	4.	415/TT/2014	PGCIL	Approval of transmission tariff for Solapur STPP (2X660MW) in Western Region. System
	5.	416/TT/2014	PGCIL	Approval of Transmission Tariff from DOCO to 31.03.2019 for "New 400 kV GIS pooling station at Nagapattinam with 1X125 MVAR Bus Reactor under Transmission System associated with Common Transmission Scheme associated with ISGS Projects in Nagapattinam/Cuddalore Area of Tamil Nadu Part-A1(a)" in Southern Region
	6.	412/TT/2014	PGCIL	Approval of Transmission Tariff for Asset1:400/220 kV New GIS Substation at Navi Mumbai along with LILO of Lonikhand-Kalwa TL (Ant.DOCO-01.01.2015) Asset2: 400 kV D/C vapi-Kala TL WR1 portion from AP 18-AP38 (Part of 400kV D/C Vapi-Mumbai TL) (DOCO-01.04.2014) under Western Region System Strengthening Scheme-V in Western Region.
	7.	411/TT/2014	PGCIL	Approval for determination of transmission Tariff from DOCO (01.04.2014) to 31.03.2019 for LILO of 1 st Ckt of 400 kV D/C Parbati-II-Koldam Transmission Line at parbati Pooling Station (Banala) under Transmission System associated with Parbati-III HEP in Northern Region for tariff block 2014-19.
	8.	409/TT/2014	PGCIL	Approval of Transmission Tariff for Assets under "Transmission System for Phase-I Generation Projects in Orissa (Part-B)" in Western Region.
	9.	403/TT/2014	PGCIL	Approval of Transmission Tariff Gooty-Madhugiri 400 kV D/C line along with the associated bays & Establishment of new 400/220 kV substation at Madhugiri with 2X500 MVA transformers under "Transmission system associated with System Strengthening-XIII in southern Regional grid".
	10.	418/TT/2014	PGCIL	Approval of Transmission Tariff for Assets under "Krishnapatnam UMPP-Part B" in Western Region.
	11.	410/TT/2014	PGCIL	Approval of Transmission Tariff for (A) ICT 500 MVA 400/220 KV Bassi Extension Substation ,(B) ICT 315 MVA 400/220 KV Allahabad Extension Substation, (c) ICT 500 MVA 400/220 KV Meerut Extension Substation under, (D) 400/220kV, 105 MVA ICT along with associated bays at Wagoora Substation, (E) 500MVA, 400/220/33 kV ICT along with associated bays at Ludhiana S/s

				under the Augmentation of Transformers in Northern Region-Part-A” In Northern Region.
	12.	399/TT/2014	PGCIL	Approval of Transmission Tariff for (A) 400kV, 1*125 MVAR Bus Reactor at Parli S/S (Ant. DOCO: 01.10.2014) and (B) conversion of 50 MVAR Line Reactors (4 nos.) into Switchable Line Reactors at 400/220 kV Pune S/S (Ant. DOCO: 01.01.2015) under Installation of Reactors (Part-II) in Western Region”.
	13.	404/TT/2014	PGCIL	Approval of Transmission Tariff for 400/220kV, 2X315 MVA GIS and LILO of 400kV D/C Navsari-Boisar T/L at 400/220 kV GIS S/S (New) at Magarwada in UT of D&D along with associated bays and 80 MVAR Bus Reactor under “Establishment of 400/220 kV GIS at Magarwada in UT of D&D”in Western Region.
	14.	413/TT/2014	PGCIL	Determination of Transmission Tariff from DOCO to 31.03.2019 for Bachau-Varsana (GETCO) 400kV D/C Transmission Line along with Extension of 400 kV Bachau S/s and Extension of 400kV Varsana (GETCO) S/S (Ant. DOCO: 1.12.2014) under Western Region.
	15.	422/TT/2014	PGCIL	Determination of transmission Tariff from DOCO to 31.03.2019 for A 765kV 3*80 MVAR Bus Reactor at Bina S/S along with associated bays (DOCO 1.11.2014),(B) 765 kV 4880 MVAR bus reactor at Indore S/S with bays (DOCOP 2.08.2014), (C) 765 kV 3*80 MVAR Line Reactor along with associated bays at Gwalior S/S under Transmission system for Phase-I generation Projects in Orissa Part-C.
	16.	TT/436/2014	PGCIL	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of tariff) Regulations, 2014 for determination of Transmission Tariff from anticipated DOCO to 31.03.2019 for 400 kV D/C Sagardighi-Bhrampur T/L and associated bays at Sagardighi TPS (WBPDC) and Bhrampur S/S (Powergrid) under Transmission System for “Eastern Region Strengthening Scheme-X” In Eastern Region.
25.11.2014 Tuesday At 10:30 A.M. (Generation Tariff)	1.	310/GT/2013	NTPC	Approval of revised tariff of Rihand Super Thermal Power Station, St-II (1000 MW) for the Period from 01.04.2009 to 31.03.2014 after truing up exercise.
	2.	298/GT/2014	NTPC	Approval of revised tariff of Rihand Super Thermal Power Station, St-II (1000 MW) for the Period from 01.04.2009 to 31.03.2014 after truing up exercise.
	3.	205/GT/2013	NTPC	Determining of tariff of Rihand Super Thermal Power Station Stage-III (1000 MW).
	4.	320/GT/2013	NTPC	Revision of Tariff of Talcher Super Thermal Power Station Stage-II (200MW) for the period 01.04.2009 to 31.03.2014 after truing up exercise.
	5.	208/GT/2014	NTPC	Petition under section 62 and 79(i)(a) of the Electricity Act, 2003 read with Chapter-V of the CERC (Conduct of Business) regulations, 1999 for revision of tariff of Talcher Super Thermal power Station Stage-II for the period from 01.04.2009 to 31.03.2014 after truing up exercise.
	6.	434/GT/2014	JPVL	Approval of Generation tariff of Jaypee Karcham Wangtoo Hydro-Electric Project (Karcham Wangtoo HEP) for 2014-19 tariff Block.

27.11.2014 Thursday At 10:30 A.M. (Mis Petitions)	1	MP/156/2014	APL	Petition under Section 79 of the Electricity Act, 2003 read with Article 13 of the Power Purchase Agreements dated 07.08.2008 executed between Uttar Haryana Bijli Vitran Nigam Limited/Dakshin Haryana Bijli Vitran Nigam and Adani Power Limited.
	2.	23/RP/2014	WRTPL	Review of the Order dated 2.7.2014 passed by this Honorable Commission in Petition No 71/MP/2014 titled as Power Grid Corporation of India Limited Vs Western region transmission (Maharashtra) Private Limited.
	3.	MP/53/2014	EMCO	Petition for recovery of capacity Charges arising due to non-scheduling of power as per the terms of the Power Purchase Agreement.
	4.	283/MP/2012	CAPL	Petition under sections 61, 63 and 79 of the Electricity Act,2003 read with statutory framework governing procurement of power through competitive bidding, including the PPA.
	5.	MP/113/2014	POSOCO	Providing protection systems having reliability, selectivity, speed and sensitivity and keeping them functional in terms of CERC (Indian Electricity Grid Code) Regulations. 2010 as amended from time to time for ensuring security of the North eastern Grid as well as the interconnected Indian Grid.
	6.	MP/112/2014	DGVC	Petition under Section 79(i)© read with Section 142 of the Electricity Act, 2003 for Compliance of the Order dated 08.06.2013 passed by this Commission in Petition No 245/MP/2012.
	7.	MP/33/2014	TPDDL	Dispute arising as a result of non furnishing of details by NTPC and DVC in terms of Regulation 21 of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff Regulations, 2009.
	8.	146/MP/2014	WRTPL	Petition under Section 79 (i)(f) and (k) of the Electricity Act 2003 for declaring the Commissioning of Pune-Aurangabad Line on 30.11.2013.
	9.	I.A. No.50/2014 in Petition No. 59/MP/2014	ERLDC	Interlocutory application for providing protection system having reliability, selectivity, speed and sensitivity and keeping them functional; in terms of Regulations 5.2.(l) of the CERC(Indian Electricity Grid Code) First Amendment), Regulations 2012 read along with Regulation3 (e) of the Central Electricity Authority (Grid Standards) Regulations,2010 for ensuring security of the Eastern Regional grid as well as the interconnected Indian grid.
	10.	10/SM/2014	Suo-Moto	Non-compliance of the Regulation 8 (6) Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges) Regulations, 2010.
	11.	136/MP/2014	PGCIL	Petition under Section 79 of the Electricity Act, 2003 and regulation 32 of the CERC (Grant of Connectivity, long term access and medium term Open Access in Inter-State transmission and related matters) Regulation,2009 (<i>On admission</i>)
	12.	374/MP/2014	TNTCL	Petition seeking extension of time in implementing Honourable Commissions Order dated 20.02.2014 in petition No 146/MP/2013.
	13	310/MP/2014	SPL	Petition under Section 79 (1) (c) read with section 79 (1) (h) and 79 (1) (k) of the Electricity Act, 2003 for regulation/utilization of Un-requisitioned Surplus (URS) power.
	14.	362/TT/2014	PGCIL	Approval for determination of transmission tariff of A) 500 MVA 400/220 KV Spare Transformer for Northern Region at neemrana

	15.	172/MP/2014	JIPL	under Augmentation of Transformers in Northern region part-A of Northern region, for tariff block 2009-14 period in NR. In the matter of Tilaiya Ultra Mega power Project entered into a PPA dated 10th September 2008 between Jharkhand Integrated Power Limited and Jharkhand State Electricity Board and 17 Others.
	16.	398/TT/2014	PGCIL	Determination of transmission tariff from anticipated DOCO to 31.03.2019 for Asset-I-220KV, D/C Mariani(New)-Mokokchung(POWERGRID) Transmission line alongwith associated bays at Mariani and Mokokchung(POWERGRID) Substations(anticipated DOCO:01.10.2014),Asset-II: 132KV, D/C Mokokchung(POWERGRID)-Mokokchung (Nagaland) Transmission Line alongwith associated bays, 7x10 MVA, 220/132 KV ICT-I & II and 220KV & 132KV GIS bays at Mokokchung (POWERGRID) S/S (anticipated DOCO: 01.10.2014) and Asset-III: 400KV D/C Silchar-Imphal Substation (anticipated DOCO: 01.12..2014) under Transmission system associated with Pallatana GBPP and Bonaigaon TPS for 2014-19 Tariff Block period in North-Eastern region.
28.11.2014 Friday at 10.30.A.M. (Generation Tariff)	1.	235/GT/2014	NHPC	Revision of Capital expenditure for the period 2009-14 in respect of Baira Siul Power Station after truing up, exercise in terms of Regulation 6(1) of 2009 Tariff regulations and Determination of capital expenditure for the period 2014-19 in respect of Baira Siul Power Station, in terms of 2014 Tariff Regulations.
	2.	236/GT/2014	NHPC	Revision of Capital expenditure for the period 2009-14 in respect of Salal Power Station after truing up, exercise in terms of Regulation 6(1) of 2009 Tariff regulations and Determination of capital expenditure for the period 2014-19 in respect of Salal Power Station, in terms of 2014 Tariff Regulations.
	3.	237/GT/2014	NHPC	Revision of Capital expenditure for the period 2009-14 in respect of Chamera-I Power Station after truing up, exercise in terms of Regulation 6(1) of 2009 Tariff regulations and Determination of capital expenditure for the period 2014-19 in respect of Chamera-I Power Station, in terms of 2014 Tariff Regulations.

Sd/-
(T. D. PANT)
Deputy Chief (Legal)
21.11.2014